## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1526 ANSWERED ON:05.03.2010 INSECURITY IN BANKS Pandey Shri Ravindra Kumar

## Will the Minister of FINANCE be pleased to state:

- (a) whether various crimes including murders in bank premises are on the rise;
- (b) the number of such cases reported from the banks especially in the insurgency and naxal affected States in the country during the last three years, State-wise;
- (c) the number of persons apprehended and exonerated in each of the said incidents, State-wise; and
- (d) the details of the financial and other assistance provided by the banks and the Government to the dependents of the bank employees and other people killed/injured in such cases and other crimes in banks?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a) & (b): Reserve Bank of India(RBI) has reported that there has been some increase in various crimes including murders in the bank premises in the last three years. The State-wise break up in respect of robbery/dacoity/theft/burglary reported during the calendar year 2007, 2008 and 2009 is at Annex-I.
- (c): No separate information regarding the number of persons apprehended and exonerated for their alleged involvement in respect of various crimes including murders in banks is maintained.
- (d): Government had issued instructions on 14.10.1991 to all the Public Sector Banks containing guidelines regarding compensation to bank employees who are killed in robberies/terrorist incidents, a copy of which is at Annex-II.